

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	R.A. 317/2018 (ARGUMENTS) IA/1/2018		Kenchamma Vs S.M.Ramalingappa	D.V.Sheshadri
STEPS BY				
2	Civil Misc. 584/2019 (NOTICE)		The State of Karnataka Vs M/s Seven Hills Sowhardha Sahakara Co-Operative Pvt.Ltd.,	D.G.P

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<u>11.00 AM to 02.00PM</u>				
1	SC 105/2019 (HBC)		Kora Police station Vs Yogananda Alias Yoga Alias Anand Alias Upendra	Public Prosecutor
2	SC 89/2019 (JUDGEMENT)		Tumkur Town Police Station Vs Mumthaz ahamd	Public Prosecutor
3	CRL.A 60/2019 (ARGUMENTS) IA/1/2019		N.Muralidhara Vs Kyathsandra Police station	Basavaraju R
4	SC 147/2019 (EVIDENCE)		Kunigal Police station Vs Suresh Nayaka	Public Prosecutor
5	SC 64/2020 (EVIDENCE)		Tumkur Town Police Station Vs Suhel Pasha	Public Prosecutor
6	CRL.A 53/2020 (NOTICE) IA/1/2020		K.Nagaraj Vs State by Asst.Drugs Controller, Tumakuru	G.Sathyannarayana Reddy
ARGUMENTS BEFORE CHARGE				
7	SC 33/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Kumar B.E.	Public prosecutor
8	SPL.C 38/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Kumar B.E.	Public Prosecutor RVD
9	SC 35/2020 (FRAMING OF CHARGE OR PLEA)		Kodigenahalli Police station Vs Nemaraju	Public Prosecutor
10	SPL.C 40/2020 (FRAMING OF CHARGE OR PLEA)		Kodigenahalli Police station Vs Nemaraju	Public Prosecutor
11	SC 52/2020 (FRAMING OF CHARGE OR PLEA)		Hebbur Police station Vs Kariyappa	Public Prosecutor
12	SC 68/2020 (FRAMING OF CHARGE OR PLEA)		Koratagere police station Vs Maruthi	Public Prosecutor
13	SPL.C 77/2020 (FRAMING OF CHARGE OR PLEA)		Mines and Geology Department Tumkur Vs Maruthi	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	SPL.C 240/2020 (FRAMING OF CHARGE OR PLEA)		Excise Inspector, Koratagere Vs Rajesh	P.P.
EVIDENCE ON PROSECUTION				
15	SPL.C 271/2019 (EVIDENCE)		Handanakere Police station Vs Manjunath	Public Prosecutor
16	SPL.C 72/2020 (EVIDENCE)		Tumkur Town Police Station Vs Suhel Pasha	Public Prosecutor
FIXING THE DATE FOR TRIAL				
17	SC 50/2019 (EVIDENCE)		Tumakuru Town Police Vs Ramakrishna	Public Prosecutor
18	SPL.C 150/2019 (EVIDENCE)		Tumkur Town Police Station Vs Ramakrishna	S.M.P. Public Prosecutor
19	SC 131/2019 (EVIDENCE)		New Extension Police Station Vs Lakshmi Narasamma	S.M.P. Public Prosecutor
HEARING BAIL APPEAL				
20	CrI.Misc. 1135/2020 (BAIL)		Chinnaramanji Vs Kora Police station	M.S.Chinmaygi
21	CrI.Misc. 1144/2020 (BAIL)		Maruthi S.H. Vs Jayanagara Police station	Venkatesh K C
22	CrI.Misc. 1148/2020 (BAIL)		Chandraiah Vs Huliyur Police station	N.Basavaraj
OBJECTIONS				
23	CrI.Misc. 1149/2020 (BAIL)		K.KodandaRami Reddy Vs Kora Police station	Diwakara
24	CrI.Misc. 1160/2020 (BAIL)		Vinay Kumar G. Vs Gubbi Police station	Doddashanaiah R V
25	CrI.Misc. 1162/2020 (BAIL)		Jagannath Vs Tavarekere Police station	Narasimhamurthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 11/2020 (NBW)		Tilak Park Police station Vs Shabaz @ Syed Shabaz Pasha	Public Prosecutor
2	SC 70/2020 (HBC)		Tumkur Town Police Station Vs Sathish @ jakei	P.P.
3	SC 18/2017 (EVIDENCE)		Kunigal Police Vs Paramesh	Public Prosecutor
4	SC 132/2018 (EVIDENCE)		Chelur Police Station Vs Devaraju	Public Prosecutor
5	SC 106/2019 (EVIDENCE)		Kyathsandra Police station Vs Gangaiah	Public Prosecutor
6	SC 48/2020 (APPEARANCE OF ACCUSED)		Amruthur Police Station Vs Srinivasa	Public Prosecutor
7	CRL.A 33/2020 (ARGUMENTS) IA/1/2020		Venkatesha Vs Excise Police station Tumkur	Manjunatha G
8	CRL.R.P. 62/2020 (Call For Record) IA/1/2020		Shekhar @ Somashekhar Vs Taluka Magistrate, Tumakuru.	T.R.Ramesh babu

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Civil Misc. 39/2020 (petition amendment)		Special Land Acquisition officer Vs S.Pathappa	Henjarappa.H
2	Civil Misc. 40/2020 (petition amendment)		Special Land Acquisition officer Vs S.Pathappa	Henjarappa.H
3	Civil Misc. 66/2020 (NOTICE)		Special Land Acquisition officer Vs Mylarareddy	Henjarappa.H
4	Civil Misc. 67/2020 (STEPS)		Special Land Acquisition officer Vs Haresandrappa	Henjarappa.H
5	Civil Misc. 68/2020 (STEPS)		Special Land Acquisition officer Vs Muddappa	Henjarappa.H
6	Civil Misc. 69/2020 (STEPS)		Special Land Acquisition officer Vs Muddappa	Henjarappa.H
7	Civil Misc. 70/2020 (STEPS)		Special Land Acquisition officer Vs Anjinamma	Henjarappa.H
8	Com.O.S 2/2020 (EVIDENCE)		State Bank Of India Vs Ramya	Balakrshna Bhat M
9	Civil Misc. 179/2020 (NOTICE)		Special Land Acquisition officer Vs K.H.Ramanjaneya	Henjarappa.H
10	Com.O.S 24/2020 (EVIDENCE) IA/1/2020		Canara Bank., Vs Indrajith.C.G.	Devaraj H N
11	Com.O.S 27/2020 (FOR OBJECTION)		T.I.Manjunath Vs Mrs. Shaguftha Tarannum	Mohamed Afroz Ahamed
AMENDMENT				
12	Civil Misc. 46/2020 (SUMMONS)		Special Land Acquisition officer Vs Abdul Khaya	Henjarappa.H
Cases listed below are adjourned due to Covid 19				
13	EX 130/2017 (HEARING)	15-02-2021	Indusind Bank Ltd. Pune Vs Mr. H.G. Lokesha	Natesh S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	EX 135/2017 (HEARING)	15-02-2021	Indusind Bank Ltd., Rep by its Power of Attorney. Mr.Sreedhar.T. Vs Mr.Usman Pasha	Natesh S
15	L.A.C. 88/2017 (EVIDENCE)	16-02-2021 (11.00 AM to 02.00PM)	Channamma Vs Special Land Acquisition Officer	Sannalingaiah
16	L.A.C. 102/2017 (EVIDENCE)	16-02-2021 (11.00 AM to 02.00PM)	Doddegowda Vs Special Land Acquisition Officer	Sannalingaiah
17	L.A.C. 109/2017 (EVIDENCE)	16-02-2021 (11.00 AM to 02.00PM)	Rangaswamaiah Vs Special Land Acquisition Officer	Sannalingaiah
18	L.A.C. 110/2017 (await records)	16-02-2021 (11.00 AM to 02.00PM)	Kavalappa Vs Special Land Acquisition Officer	Kuchangi Village
19	L.A.C. 112/2017 (EVIDENCE)	16-02-2021 (11.00 AM to 02.00PM)	Savithramma Vs Special Land Acquisition Officer	Sannalngaiah
20	L.A.C. 113/2017 (EVIDENCE)	16-02-2021 (11.00 AM to 02.00PM)	Rajanna Vs Special Land Acquisition Officer	Sannalingaiah
21	L.A.C. 120/2017 (EVIDENCE)	24-02-2021	K.G.Sudha Vs Special Land Acquisition Officer	N.Basavaraj
22	L.A.C. 121/2017 (EVIDENCE)	24-02-2021	J.R. Lingaraju Vs Special Land Acquisition Officer	N.Basavaraju
23	L.A.C. 122/2017 (EVIDENCE)	24-02-2021	S.Nagabhushan Vs Special Land Acquisition Officer	N.Basavaraju
24	L.A.C. 127/2017 (EVIDENCE)	05-03-2021	B.N.Shivashankaraiah Vs The Special Land Acquisition Officer	Pradeep.L.R.
25	L.A.C. 15/2018 (NOTICE)	05-03-2021	Kenchegowda Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway, Tumkur	Diwakar
26	Civil Misc. 165/2018 (EVIDENCE)	06-03-2021	Gurusiddamma Vs Assistant Executive Engineer(Elcl) KPTCL, Tumkur	Dinesh B.S.

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27	L.A.C. 125/2018 (STEPS)	06-03-2021	Revanna Vs The Special Land Acquisition Officer	Sannalingaiah
28	Civil Misc. 525/2018 (EVIDENCE) IA/1/2018	06-03-2021	Fahima Unnisha alias Shahim Unnisa Vs Assistant Commissioner and Competent Authority	Suresh T.N.
29	Civil Misc. 526/2018 (EVIDENCE) IA/1/2018	06-03-2021	R.Rangegowda Vs Assistant Commissioner and Competent Authority	T.N.Suresh
30	L.A.C. 133/2019 (EVIDENCE)	06-03-2021	M.B.Renuka Prasad Vs Special Land Acquisition officer,	a
31	L.A.C. 134/2019 (EVIDENCE)	06-03-2021	M.B.Renuka Prasad Vs The Special Land Acquisition officer	a
32	L.A.C. 135/2019 (EVIDENCE)	06-03-2021	M.S.Shivaprasad Vs The Special Land Acquisition officer	a
33	L.A.C. 136/2019 (EVIDENCE)	06-03-2021	M.S.Nanjaraj Vs The Special Land Acquisition officer	a
34	L.A.C. 137/2019 (EVIDENCE)	06-03-2021	G.N.Prashanth Vs Special Land Acquisition officer	a
35	L.A.C. 138/2019 (EVIDENCE)	06-03-2021	M.N.Jagadeesh Vs Special Land Acquisition officer	a
36	L.A.C. 139/2019 (EVIDENCE)	06-03-2021	Narayanappa Vs Special Land Acquisition officer	a
37	L.A.C. 140/2019 (EVIDENCE)	06-03-2021	Manigaiah Vs Special Land Acquisition officer	a
38	L.A.C. 141/2019 (EVIDENCE)	06-03-2021	B.B.Renuka Prasad Vs Special Land Acquisition officer	a

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1	SC 51/2020 (HBC)		Kora Police station Vs Mahesha	Public Prosecutor
2	SC 59/2016 (Fixed Date for trial)		New Extension Police Vs Mohammed Sikhandar Jafri	Public Prosecutor
3	SC 60/2016 (Fixed Date for trial)		New Extension Police Vs Mohammed Sikhandra Jafri	Public Prosecutor
4	SC 61/2016 (Fixed Date for trial)		New Extension Police Vs Mohammed Sikhandar Jafri	Public Prosecutor
5	SC 62/2016 (Fixed Date for trial)		New Extension Police Vs Mohammed Sikhandar Jafri	Public Prosecutor
6	SC 63/2016 (Fixed Date for trial)		New Extension Police Vs Mohammed Sikhandar Jafri	Public Prosecutor
7	SC 71/2016 (Fixed Date for trial)		Tumkur Town Police Vs Mohammed Sikandar Jafri	Public Prosecutor
8	SC 131/2017 (Fixed Date for trial)		New Extension Police Station Vs Mahamad Sikhandhar Jafri	Public Prosecutor
9	SC 132/2017 (Fixed Date for trial)		New Extension Police Station Vs Mahamad Sikhandhara Jafri	Public Prosecutor
10	SC 133/2017 (Fixed Date for trial)		New Extension Police Station Vs Mahamad Sikhandhar Jafri	Public Prosecutor
11	SC 134/2017 (Fixed Date for trial)		New Extension Police Station Vs Mahamed Sikhandhar Jafri	Public Prosecutor
12	SC 135/2017 (Fixed Date for trial)		New Extension Police Station Vs Mohamad Sikhandhar Jafri	Public Prosecutor
13	SC 136/2017 (Fixed Date for trial)		Tumkur Town Police Station Vs Mohammed Sikandar Jafri	Public Prosecutor
14	SC 57/2016 (EVIDENCE)		New Extension Police Vs Mohammed Sikhandar Jafri	Public Prosecutor
15	SC 58/2016 (EVIDENCE)		New Extension Police Vs Mohamad Hyder Alias Gittak Irani Split up	Public Prosecutor

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16	SC 129/2017 (EVIDENCE)		New Extension Police Station Vs Mahamed Sikhandhar Jafri	
17	SC 130/2017 (HEARING)		New Extension Police Station Vs Mohamad Sikhahar Jafri	Public Prosecutor
18	CRL.R.P. 49/2018 (ORDERS)		Kempegowda Vs Y V Prameela Alias Sharmila	Nagabhushana S N
19	SC 91/2019 (FRAMING OF CHARGE OR PLEA)		Kallambella Police station Vs Mahesh.M.S.	Public Prosecutor
20	CrI.Misc. 1146/2020 (ARGUMENTS)		Sathish.K Vs State by Kyathasandra Police	C.N.Hanumantharaju

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02.45 PM to 05.45PM				
1	M.V.C. 1080/2019 (written statement of R2)		Rathnamma Vs Kantharaju.R	Lokesh D M
2	M.V.C. 1186/2019 (FOR OBJECTION)		Gangadhara.B.C @ Gangadharaiah.B.C Vs Prasanna Kumar.G.R	Bendre Kumar T
3	R.A. 141/2010 (ARGUMENTS)		LAKSHMAIAH Vs SIDDAGANGAMMA	SIDDAPPA . K.
4	R.A. 5/2020 (HEARING)		Shankaramma Vs Narasimhamurthy	Mahesh P
Cases listed below are adjourned due to Covid 19				
5	Civil Misc. 156/2017 (FOR OBJECTION)	16-01-2021 (02.45 PM to 05.45PM)	G.M. Somashekaraiah Vs Executive Engineer, (Elec) Tumkur	N.M. Chandrashekaraiah
6	Civil Misc. 333/2017 (EVIDENCE)	16-01-2021 (02.45 PM to 05.45PM)	Maradiranganathappa Vs Kudgi Transmission Ltd, No . 38. Cubbon road, Bangalore	K. Ranganathaiah
7	Civil Misc. 334/2017 (EVIDENCE)	16-01-2021 (02.45 PM to 05.45PM)	Malleshappa alias M. Malleshappa Vs Kudgi Transmission Ltd, No . 38. Cubbon road, Bangalore	K. Ranganathaiah
8	Civil Misc. 335/2017 (EVIDENCE)	16-01-2021 (02.45 PM to 05.45PM)	Bashasab Vs Kudgi Transmission Ltd, No . 38. Cubbon road, Bangalore	K. Ranganathaiah
9	Civil Misc. 337/2017 (EVIDENCE)	16-01-2021 (02.45 PM to 05.45PM)	Smt. Sharadamma Vs Kudgi Transmission Ltd, No . 38. Cubbon road, Bangalore	K. Ranganathaiah
10	Civil Misc. 5/2018 (EVIDENCE)	16-01-2021 (02.45 PM to 05.45PM)	Puttathayamma Vs The Secretary to the department of Energy Union of India, New Delhi	Rajkumar
11	Civil Misc. 181/2018 (FOR OBJECTION)	16-01-2021 (02.45 PM to 05.45PM)	Srinivas Vs The Superintendent Engineer, KPTCL	T.G.Devaraju

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12	Civil Misc. 182/2018 (FOR OBJECTION)	16-01-2021 (02.45 PM to 05.45PM)	Shivanna A Vs The Superintendent Engineer, KPTCL	T.G.Devaraju
13	Civil Misc. 258/2018 (FOR OBJECTION) IA/1/2018	16-01-2021 (02.45 PM to 05.45PM)	Mohammed Fayez Vs The Chief Engineer	H.Rajkumar N Suresha
14	Civil Misc. 325/2018 (STEPS)	16-01-2021 (02.45 PM to 05.45PM)	Sannappa Vs Karnatka Power Transmission Corporation Limited	G.N.B.Aradhya
15	Civil Misc. 174/2019 (ARGUMENTS)	28-01-2021 (02.45 PM to 05.45PM)	Mangalamma Vs Deputy General Manager, M/s Power Grid Corporation of India Limited	Y.H.Himantharaju
16	Civil Misc. 255/2019 (ARGUMENTS)	28-01-2021 (02.45 PM to 05.45PM)	Shivohmkarappa Vs Powergrid corporation of India Limited	Thippeswamy.K.H
17	EX 223/2019 (FOR OBJECTION)	28-01-2021 (02.45 PM to 05.45PM)	M/S Shriram City Union Finance Co.Ltd Vs Yathish	B.G.Gowrishankar
18	Civil Misc. 384/2019 (FOR OBJECTION)	28-01-2021 (02.45 PM to 05.45PM)	Special Land Acquisition officer and Competent Authority National Highway-206. Vs N.T.Bhaktha Prakash	Prakasha Angadi B.V.
19	Civil Misc. 89/2016 (FOR ENQUIRY)	30-01-2021 (02.45 PM to 05.45PM)	Mohammed Ilyas Ahamed Vs Kudgi Transmission Ltd.	K.S. Jagannath
20	Civil Misc. 97/2016 (EVIDENCE)	30-01-2021 (02.45 PM to 05.45PM)	Siddagangamma Vs The Superintendent Engineer, KPTCL, Kothithopu road, Tumkur	B.C.Shiva kumar
21	EX 505/2019 (FOR OBJECTION)	10-02-2021 (02.45 PM to 05.45PM)	R.Shanmukhaiah Vs The Superintendent Engineer, KPTCL	Dhanush R
22	EX 506/2019 (FOR OBJECTION)	10-02-2021 (02.45 PM to 05.45PM)	Siddaramaiah Vs The Superintendent Engineer, KPTCL	Dhanush R

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23	EX 507/2019 (FOR OBJECTION)	10-02-2021 (02.45 PM to 05.45PM)	Shivagangamma Vs The Superintendent Engineer, KPTCL	Dhanush R
24	EX 508/2019 (FOR OBJECTION)	10-02-2021 (02.45 PM to 05.45PM)	Mahadevaiah Vs The Superintendent Engineer, KPTCL	Dhanush R
25	EX 509/2019 (FOR OBJECTION)	10-02-2021 (02.45 PM to 05.45PM)	Shivamma Vs The Superintendent Engineer, KPTCL	Dhanush R
26	EX 510/2019 (FOR OBJECTION)	10-02-2021 (02.45 PM to 05.45PM)	Vijayakumar Vs The Superintendent Engineer, KPTCL	Dhanush R
27	EX 511/2019 (FOR OBJECTION)	10-02-2021 (02.45 PM to 05.45PM)	K.B.Chandrashekhar Vs The Superintendent Engineer, KPTCL	Dhanush R
28	EX 512/2019 (FOR OBJECTION)	10-02-2021 (02.45 PM to 05.45PM)	Anusuyamma Vs The Superintendent Engineer, KPTCL	Dhanush R
29	EX 192/2020 (NOTICE)	11-02-2021 (02.45 PM to 05.45PM)	Bettasiddaiah Vs Byrappa	Ranganathreddy H V

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1	SPL.C 295/2014 (ARGUMENTS)		State by Kyathsandra Police, Tumkur. Vs Harishkumar	Public Prosecutor
2	SPL.C 133/2015 (EVIDENCE)		Madhugiri Police Vs Loksha	Public Prosecutor
3	SPL.C 172/2016 (EVIDENCE)		Jayanagara Vs Anantharamaiah	Public Prosecutor
4	SPL.C 248/2016 (EVIDENCE)		Thirumani Police Vs Ramanji	Public Prosecutor
5	SPL.C 510/2017 (EVIDENCE)		Pavagada Police Station Vs Paramesha	Public Prosecutor
6	SPL.C 119/2018 (EVIDENCE)		Madhugiri Police station Vs Vijayakumar Alias Viji	Public Prosecutor
7	SC 49/2018 (EVIDENCE)		Madhugiri Police station Vs Siddangamma	Public Prosecutor
8	CRL.A 43/2020 (HEARING) IA/1/2020		Dinesh Gowda Vs Aandani	K.Maruthi
9	CrI.Misc. 1052/2020 (FOR OBJECTION)		Muniraju M Vs State of Karnataka by Kyathasandra Police Station	Raghu N.R.
10	CRL.A 55/2020 (NOTICE)		Smt. Sujatha N.P. Vs C.S.Nagarathna	Vasanthalakshmi H.V.
11	CrI.Misc. 1153/2020 (ORDERS)		Gangaraju Vs Tumkur Rural Police Station	L. Narasimha Murthy
12	CrI.Misc. 1156/2020 (HEARING)		M.Sunil Kumar @ Sunil @ Naku Bashe @ Naku Vs Amruthur Police Station	Ramesh H.N.
13	CrI.Misc. 1157/2020 (FOR OBJECTION)		Imran Shariff Vs Women Police Station	Chandra Shekar G.
14	CrI.Misc. 1158/2020 (ORDERS)		Lakshmana R. Vs Kodigenahalli Police station	Virupaksha K.R.

SS TO WITNESSES

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15	SPL.C 30/2016 (EVIDENCE)		Tiptur Town Police Vs Valas	Public Prosecutor
16	SC 58/2020 (EVIDENCE)		Jayanagara Police station Vs Sikandar	Public Prosecutor

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1	M.V.C. 213/2018 (STEPS)		Fouzia Banu Vs Siddaraju M	Naveen Kumar
2	R.A. 30/2019 (ARGUMENTS) IA/1/2019		Gangamma Vs N.K.Narasamma	G.Manjunath
3	R.A. 39/2019 (ARGUMENTS)		G.L.Venkatesh Vs SriHari	Anil J.K.
4	R.A. 23/2020 (ARGUMENTS)		Ramaiah Vs Narasimhamurthy	Venkateshappa V R
Cases listed below are adjourned due to Covid 19				
5	EX 603/2018 (STEPS)	04-03-2021	Shriram City Union Finance Ltd Vs Rajanna	Gowrishankar Beerasandra Gangadharaiah
6	EX 604/2018 (STEPS)	04-03-2021	Shriram City Union Finance Ltd Vs Ramesha	Gowrishankar Beerasandra Gangadharaiah
7	EX 611/2018 (STEPS)	04-03-2021	Shriram City Union Finance Ltd Vs Basavaraju	Gowrishankar Beerasandra Gangadharaiah
8	EX 612/2018 (STEPS)	04-03-2021	Shriram City Union Finance Ltd Vs Manohar	Gowrishankar Beerasandra Gangadharaiah
9	EX 777/2018 (STEPS)	04-03-2021	Shriram Transport finance company Ltd. Vs Malleesh N.	T.H.Lokesh
10	EX 779/2018 (STEPS)	04-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Shrinivasiah.M.	T.H.Lokesh
11	EX 8/2019 (await notice)	04-03-2021	Manapuram Finance Limited Vs Thimmegowda	Prabhulinga Murthy B R
12	EX 9/2019 (STEPS)	04-03-2021	Manapuram Finance Limited Vs Nagaraju	Prabhulingamurthy B R
13	EX 10/2019 (STEPS)	04-03-2021	Manapuram Finance Limited Vs Manjunath K.	Prabhulingamurthy B R
14	EX 11/2019 (STEPS)	04-03-2021	Manapuram Finance Limited Vs Dayananda	Prabhulingamurthy B.R.

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15	EX 12/2019 (STEPS)	04-03-2021	Manapuram Finance Limited Vs L.Shivanna	Prabhulinga Murthy B R
16	EX 150/2019 (STEPS)	04-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Lakshminarayana	Lokesh T H
17	EX 151/2019 (STEPS)	04-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Jagadeesh.S.L.	Lokesh T H
18	EX 153/2019 (STEPS)	04-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Purushotham N.	Lokesh T H
19	EX 313/2019 (STEPS)	04-03-2021	M/S Indus Ind Bank Ltd., Vs Chandra.H	Jagadeesh.M
20	EX 88/2020 (await notice)	04-03-2021	Sri rama Transport Finance Co. LTD Vs Nayaz Basha	Ganesh Prasad K.
21	EX 112/2020 (await notice)	04-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Shankarappa	Raghavendra B
22	EX 129/2020 (await notice)	04-03-2021	Shriram City Union Finance Ltd Vs Ravi Kumar	Ganesh Prasad K.

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 122/2018 (NBW)		Kyathsandra Police station Vs Dharmaraj @ Darma	Public Prosecutor
2	CRL.A 47/2020 (Call for LCR)		Siddaraju Vs Chandrashekarapura Police Station	B.S.Madhusudhan
3	CRL.A 48/2020 (Call for LCR)		Maruthi Vs Chandrashekarapura Police Station	B.S.Jayashankar
4	SC 28/2017 (EVIDENCE)		Tumkur Town Police Vs Srinivasa Rao B G	Public Prosecutor
5	SC 87/2017 (EVIDENCE)		Tilak Park Police station Vs Hemanth kumar	Public Prosecutor
6	SC 124/2017 (EVIDENCE)		Kallambella Police station Vs Sarvesha	Public Prosecutor
7	SC 142/2017 (EVIDENCE)		Amruthur Police Station Vs Ravikumar S Alias Ravi	Public Prosecutor
8	CRL.A 20/2018 (JUDGEMENT)		Gangalakshamma Vs Gangaramaiah	Mahesh P
9	SC 20/2019 (ARGUMENTS)		Jayanagara Police station Vs Manjula	Public Prosecutor
10	CRL.A 35/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Lathamani Vs Bhaghya	L.Rangaraju
11	SC 119/2019 (EVIDENCE)		Kunigal Police station Vs Narasimhaiah	Public Prosecutor
12	CRL.A 91/2019 (ARGUMENTS) IA/1/2019		H.R.Venkataesh Vs Anjankumar	Raghavendra Y
13	CRL.A 92/2019 (ARGUMENTS) IA/1/2019		H.R.Venkataesh Vs Anjankumar	Raghavendra Y
14	CRL.A 93/2019 (ARGUMENTS) IA/1/2019		H.R.Venkataesh Vs Anjankumar	Raghavendra Y

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	CRL.A 94/2019 (NOTICE)		S.Anjankumar Vs H.R.Venkatesh	Chikkonahally Krishnaiah
16	CRL.A 95/2019 (NOTICE)		S.Anjankumar Vs H.R.Venkatesh	Chikkonahally Krishnaiah
17	CRL.A 96/2019 (NOTICE)		S.Anjankumar Vs H.R.Venkatesh	Chikkonahally Krishnaiah
18	CRL.R.P. 72/2020 (HEARING)		Gul Mohammed Vs Kyathsandra Police station	Asif Baikady

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 236/2020 (Call for LCR) IA/1/2020		Krishnappa Vs Special Land Acquisition officer	B.J.Sanmathi Kumar
2	R.A. 110/2016 (ARGUMENTS)		Chikkamma @ Thayamma Vs Shivamma	Narasimhaiah
3	M.V.C. 210/2019 (EVIDENCE)		B.M.Yogesh Vs Rudresh	Mahesh T P
4	M.V.C. 1242/2019 (EVIDENCE)		Fathima Vs Channabasavaiah	Chandra Shekar.M.S
5	R.A. 251/2019 (ARGUMENTS) IA/1/2019		T.Y.Udayakumar Vs Nagaraju	Bhasmangi Rudraiah H.S
6	M.V.C. 936/2020 (NOTICE)		Mohammed Rafi @ Mohammed Rafiq Vs Chandregowda	Hanumantharayappa R.
7	EX 231/2020 (NOTICE)		The Divisional Controller., Vs Raghu	D.S.S

Cases listed below are adjourned due to Covid 19

8	EX 664/2019 (NOTICE)	03-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Huchegowda	Niranjana Murthi E
9	EX 665/2019 (NOTICE)	03-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Ramesh.H.S	Niranjana Murthi E
10	EX 668/2019 (NOTICE)	03-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Ramesh.K.M	Naveen.B.V
11	EX 669/2019 (NOTICE)	03-02-2021	M/S Shriram Transport Finance Co.Ltd Vs B.Dadapeer	Naveen.B.V
12	EX 670/2019 (NOTICE)	03-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Krishnamurthy.M.N	Naveen.B.V
13	EX 672/2019 (NOTICE)	03-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Gangadharaiah	Naveen.B.V

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	EX 9/2020 (STEPS)	03-02-2021	M/s Vistaar Finance Services Pvt. Ltd., Vs Chand Pasha	Kavitha.H.N
15	EX 57/2020 (NOTICE)	03-02-2021	Sumangala Vs C.T.Thirumalaiah	Raghu.S.N
16	EX 89/2020 (NOTICE)	03-02-2021	Sri rama Transport Finance Co. LTD Vs Syed Sadiq	Ganesh Prasad K.
17	EX 94/2020 (NOTICE)	03-02-2021	Sri rama Transport Finance Co. LTD Vs Sathish B.T.	Ganesh Prasad K.
18	EX 99/2020 (NOTICE)	03-02-2021	Shashikiran Vs The United India Insurance Co.	Kumar T H
19	EX 102/2020 (NOTICE)	03-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Gurumurthappa H.J.	Raghavendra B
20	EX 108/2020 (NOTICE)	03-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Kumaraiah	Raghavendra B
21	EX 113/2020 (NOTICE)	03-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Madhusudana.K.	Raghavendra B

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I,Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 397/2019 (HBC)		Turuvekere Police Station Vs Shashikumar	Public Prosecutor
2	SPL.C 410/2019 (HBC)		Y N Hosakote Police Station Vs Vinod Kumar	Public Prosecutor
3	SPL.C 455/2019 (HBC)		Nonavinakere Police Station Vs Ranganatha	Public Prosecutor
4	SPL.C 51/2020 (HBC)		Y N Hosakote Police Station Vs Manjunatha	Public Prosecutor
5	SPL.C 81/2016 (EVIDENCE)		New Extension Police Vs Lakshmana	Public Prosecutor
6	SPL.C 155/2017 (EVIDENCE)		Women Police Vs Devendra Kumar Nayak	Public Prosecutor
7	SPL.C 430/2018 (EVIDENCE)		Chelur Police Station Vs Umesh	Public Prosecutor
8	SPL.C 473/2018 (EVIDENCE)		Turuvekere Police Station Vs Ningaraju	Public Prosecutor
9	SPL.C 168/2019 (EVIDENCE)		Arasikere Police Station Vs Anjankumar	Public Prosecutor
10	CrI.Misc. 1064/2020 (ARGUMENTS)		Nagaraju Vs Pattanayakanahalli Police station	Lakshmikanth K.
11	CrI.Misc. 1108/2020 (ARGUMENTS)		M.T. Manjunatha Vs State by C.N. Halli Police, C.N. Halli	T.N.Manjunatha
12	CrI.Misc. 1115/2020 (ARGUMENTS)		T.Vedavathi Vs Chikkanayakahalli Police station	Obaiah T.
13	CrI.Misc. 1134/2020 (ORDERS)		Ramesha Vs Kallambella Police station	Shivashankara K.
14	CrI.Misc. 1136/2020 (ORDERS)		Maddaleti Vs Y N Hosakote Police Station	Mallikarjuna S K

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	SPL.C 326/2020 (HBC)		Anti corruption Bureau Police station Vs Subramanya R.	Public Prosecutor
2	SPL.C 59/2014 (EVIDENCE)		State by Karnataka Lokayuktha Police, Tumkur. Vs L.Mylaraiah	Public prosecuter Krishnasastri T S
3	SPL.C 203/2015 (EVIDENCE)		Lokayuktha Police Vs N C Mallikarjuna	Public Prosecutor R Sathish
4	SPL.C 107/2016 (EVIDENCE)		Lokayuktha Police Vs S V Renukappa	Public Prosecutor T S Krishnashastry
5	SPL.C 65/2018 (EVIDENCE)		Lokayuktha Police station Vs V Venkatesh	Public Prosecutor Hegde
6	SPL.C 329/2019 (FRAMING OF CHARGE OR PLEA)		Anti corruption Bureau Police station Vs C.N.Narasiyappa	Public Prosecutor R Jagannath
7	SPL.C 56/2020 (EVIDENCE)		Anti corruption Bureau Police station Vs H T Shankar	Public Prosecutor N K Naveen Kumar

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	EX 245/2019 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs Pravin Kumara.L.C	Ganesh Prasad.K
2	EX 320/2019 (STEPS)		M/S Indus Ind Bank Ltd., Vs R.Siddappa	Jagadeesh.M Shanmukha
3	M.V.C. 985/2019 (EVIDENCE)		Deepu. U.S Vs Bylappa.D	Rangaswamy B N
4	M.V.C. 1145/2019 (EVIDENCE)		Hareesha.C.L Vs Budduram	Kumaraswamy.M.N VR Venkateshappa
5	M.V.C. 1172/2019 (EVIDENCE)		Khushi @ Kishi Vs N.Rekha	Kariyanna GH G Venkatesh
6	M.V.C. 1175/2019 (EVIDENCE)		Manjula Vs N.Rekha	Kariyanna GH G Venkatesh
7	M.V.C. 1284/2019 (EVIDENCE)		Ghouse Sharif Vs Rangaiah.T	Kariyanna GH
8	M.V.C. 1335/2019 (EVIDENCE)		Shivagangaiah Vs Depo Manager, KSRTC	Doreswamy B S
9	M.V.C. 1344/2019 (EVIDENCE)		Rajeshwari Vs Devaraju	Hanumantharayappa
10	M.V.C. 1345/2019 (EVIDENCE)		Malleshaiah Vs Devaraju	Hanumantharayappa
11	EX 703/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Dasthageer Sab	Ganesh Prasad K
12	EX 47/2020 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs Ajaz Pasha	Raghavendara.B
13	EX 48/2020 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Ameerahmed Shriff	Raghavendara.B

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	EX 49/2020 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Mohammed Dastagir	Raghavendara.B
15	EX 50/2020 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Syed Imams	Raghavendara.B
16	M.V.C. 125/2020 (written statement of R2)		Rajanna.K.S Vs Rajanna	Chandrashekaraiiah A S Jyothikala
17	O.S. 4/2020 (written statement of R2)		G.N.Anil Kumar Vs G.N.Prabhakar	Mallikarjunaiah M
18	M.V.C. 803/2020 (await notice)		Punith Raj Vs Jayalakshamma	Kariyanna GH
19	M.V.C. 808/2020 (await notice)		Sunitha C. Vs K.Chowdappa	Kariyanna GH
20	Civil Misc. 303/2020 (FOR ENQUIRY)		Dayakirana Adoption Center Vs Nil	Meenakshni N
11.00 AM to 02.00PM				
21	M.V.C. 914/2018 (EVIDENCE)		Tejaswini H.S. Vs The Divisional Controller, K.S.R.T.C.,	T.H.Kumar T.H.Kumar
22	M.V.C. 915/2018 (EVIDENCE)		Shankaramma Vs The Divisional Controller, K.S.R.T.C.,	T.H.Kumar Basavaraju K N
23	M.V.C. 916/2018 (EVIDENCE)		Nethravathi Vs The Divisional Controller, K.S.R.T.C.,	T.H.Kumar Basavaraju K N
24	M.V.C. 619/2019 (Doctor Evidence)		Guruprasad.M.B Vs Kemparaju	Shivakumara.C
25	M.V.C. 852/2019 (EVIDENCE)		Hanumantharayappa Vs Bhyrappa.R	Ramesh.S
26	M.V.C. 957/2019 (EVIDENCE)		B.R.Mohamed Mohsin Vs A.E.Abdul Raheem	Doreswamy B S K N Kumaraswamy

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	R.A. 204/2019 (ARGUMENTS)		Gangamma Dead by LRs., Vs The Special Land Acquisition officer	M Sudeendra Kumar M Sudheendrakumar
28	R.A. 274/2019 (FOR OBJECTION) IA/1/2019		H.T.Ramesh Vs Special Land Acquisition officer and Competent Authority	Jayaprakash R
29	R.A. 90/2020 (STEPS)		Sulaiah Vs D.James Jayakumar	Satheesh.B.R K Borappa
30	R.A. 120/2020 (Respondent Arguments)		Bommakka Vs Chikkamma	Krishnaiah C S Manjunatha
31	R.A. 149/2020 (ARGUMENTS)		Mallanna Vs T.V.Umesh	Nagabhushana S N Nagaraj G
32	R.A. 156/2020 (ARGUMENTS)		Chikkarangamma Vs Narasimaiah	S.V.Ravindranath Tagor
33	R.A. 225/2020 (NOTICE) IA/1/2020		D.S.Lakshmi Kumar Vs Kaveri Grameena Bank	P.Shivananjappa
Cases listed below are adjourned due to Covid 19				
34	EX 51/2020 (NOTICE)	22-12-2020	M/S Shriram Transport Finance Co.Ltd Vs C.H.Kumar	Raghavendara.B
35	EX 82/2020 (NOTICE)	22-12-2020	Sri rama Transport Finance Co. LTD Vs Khurshid Unnisa	Ganesh Prasad.K
36	EX 95/2020 (NOTICE)	22-12-2020	Sri rama Transport Finance Co. LTD Vs S.Syed Ansar	Ganesh Prasad K.
37	EX 103/2020 (NOTICE)	22-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Pushpaanjali	Raghavendra B
38	EX 109/2020 (NOTICE)	22-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Kantharaj	Raghavendra B
39	EX 126/2020 (NOTICE)	22-12-2020	Shriram City Union Finance Ltd Vs Ajay	Ganesh Prasad K.

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	EX 127/2020 (NOTICE)	22-12-2020	Shriram City Union Finance Ltd Vs Ramesh	Ganesh Prasad K.
41	EX 131/2020 (NOTICE)	22-12-2020	Shriram City Union Finance Ltd Vs Virupaksha	Ganesh Prasad K.
42	EX 143/2020 (NOTICE)	22-12-2020	Shriram City Union Finance Ltd Vs Goivida Raju	Ganesh Prasad K.
43	EX 148/2020 (NOTICE)	22-12-2020	Shriram City Union Finance Ltd Vs Kempadevamma	Ganesh Prasad K.